

so far as production of crude is concerned, the private sector has nothing to do with it. It is a very clear question of...

**SHRI JYOTIRMOY BOSU:** The entire thing should be nationalised.

**MR. SPEAKER:** If this man goes on like this, I have to prevent him....

**SHRI JYOTIRMOY BOSU:** I take objection to your way of talking... (Interruptions)

**DR. KAILAS (Bombay South):** He cannot threaten the Speaker like this. He cannot behave like this.

**MR. SPEAKER:** Every time he is interrupting.

**SHRI K. P. UNNIKRISHNAN (Badagara):** This is not a civilised way.

**MR. SPEAKER:** This Member is not allowing others to listen. He is interrupting every time.

**SHRI JAGANNATH MISHRA (Madhubani):** He should be named.

**SHRI D. K. BOROOAH:** Sir, I think, I have replied to all the questions put by Mr. Jyotirmoy Bosu. (Interruptions)

**MR. SPEAKER:** Mr. Bosu, you don't allow the Minister to speak. You are interrupting him every time. This is not proper. I will not ask him to reply if you go on like this.

**DR. KAILAS:** Sir, his party does not believe in Parliamentary democracy at all. That is why he is not behaving properly.

**MR. SPEAKER:** Next Member, Shri Indrajit Gupta,—absent. If he interrupts, the Minister is entitled to sit and we shall proceed to the next item, unless the Member speaks with my permission.

**SHRI DINEN BHATTACHARYYA (Serampore):** Just a minute, Sir. He put a specific question as to when the

Malaviya Committee's Report was submitted. That is all. He can say this was submitted in this month or this year. That is the end of the matter. Or, he can say, I was not here at that time.

**SHRI AMRIT NAHATA (Barmer):** But, you cannot ask any question under the sun.

**SHRI D. K. BOROOAH:** I have answered all his questions.

**MR. SPEAKER:** Now, Papers to be laid on the Table. Shri J. B. Patnaik.

13.07 hrs.

#### PAPERS LAID ON THE TABLE

##### ANNUAL REPORT OF BHARAT EARTH MOVERS FOR 1971-72

**THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI J. B. PATNAIK):** I beg to lay on the Table a copy of the Annual Report (Hindi and English versions) of the Bharat Earth Movers Limited, Bangalore, for the year 1971-72 along with the Audited Accounts and the comment. of the Comptroller and Auditor General thereon, under sub-section (1) of section 619A of the Companies Act, 1956. [Placed in Library. See No. LT-4786/73].

##### NOTIFICATIONS UNDER MINES AND MINERALS (REGULATION AND DEVELOPMENT) ACT

**THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES (SHRI SUBODH HANSDA):** I beg to lay on the Table—

(1) A copy each of the following Notifications (Hindi and English versions) under sub-section (1) of section 28 of the Mines and Minerals (Regulation and Development) Act, 1957:—

(i) G.S.R. 617 published in Gazette of India dated the 27th May, 1972.

(ii) The Mining Leases (Modification of Terms) Amendment Rules, 1972, published in Noti-